



**No. TOP/
GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
IP BUILDING, GST ROAD, GUINDY,
CHENNAI - 600 032.**

**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF NOVEMBER -2022
HEARING DATED 21/11/2022
MS.KUSUM, HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN
1	1466015	732559		ZAFODO PHARMACEUTICALS PVT.LTD Vs WANBURY LTD		
2	1566409	732609	& MANGLA REGISTRATI ON SERVICE	EDALA BABU RAO Vs ADITYA TRADING CO		
3	639224	732163	REMFY & SAGAR & R.K.DEWAN & CO	SIGMA-ALDRICH CORPORATION Vs SIGMA LABORATORIES		
4	1505634	732121	A.ARIVAZHA GAN & WORLDWID E REGISTRATI ON BUREAU	SRI SONRAJ MOOTHA Vs GREEN VILLAGE AGROS PVT.LTD		



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OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF NOVEMBER -2022
HEARING DATED 22/11/2022
BEFORE M/S .KUSUM KHATRI HEARING OFFICER OF TMR

S. N O	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN
1	1482063	732877	MANGLA REGISTRATION SERVICE	VIKAS SETHIA Vs STIC BRANDS		
2	1398776	732873	LALJI TRADE MARK CO & MANGLA REGISTRATION SERVICE	MOHAN LAL KHANNA Vs SANVO INDUSTRIES		
3	1493046	732853	TRICONS & SHUKLA TRADE MARK COMPANY	M/S.AUROBINDO PHARMA LTD Vs STADMED PVT.LTD		

S. NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN
4	1534816	732854	ADITYA & ASSOCIATES & SHUKLA TRADE MARK COMPANY	DR.REDDY'S LABORATORIES LTD Vs STADMED PVT.LTD		
5	1533087	732859	ADITYA & ASSOCAITES & P.S.PAI & CO	DR.REDDY'S LABORATORIES LTD Vs BAYER SCHERING PHARMA AKTIENGESELLSCHAFT		



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OPPOSITION CAUSE LIST FOR HEARING DATED 28/11/2022
BEFORE M/S .KUSUM KHATRI HEARING OFFICER OF TMR

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPONENTS NAMES	MOBILE	SIGN
1	1596440	740922	INVENTURE IP & MACE CORPORATE ASSOCIATE	M/S. RAFFLES INTERNATIONAL LIMITED & A.B. SUGARS LTD.,		
2	1665251	740989	G.RAMJI, ADVOCATE & DE PENNING & DE PENNING.	RHINE BIOGENICS PVT. LTD & LEO PHARMA		
3	1575856	741204	BALA KUMAR CHANDRASEKHARAN & ASSOCIATES. & S.S. DATTA & ASSOCIATES	SUN TV NETWORK LIMITED & TEGA INDUSTRIES LTD.,		
4	1552741	741160	JOHN MATHEW & ASSOCIATES. & DELHI REGISTRATION SERVICE	EVER COMPANION FOOD CORPORATION & IZUK CHEMICALS AND HERBALS		
5	1684458	741220	L.R. SWAMI CO. & V. VEERARAGHAVAN, ADVOCATE.	MR.K. MARIMUTHU & M/S. N. RANGA RAO & SONS		

6	1670010	740938	<p>PUTHRAN & ASSOCIATES</p> <p>&</p> <p>ARJUN T. BHAGAT & CO.</p>	<p>SHAJI THOMAS</p> <p>&</p> <p>TURTLE LIMITED</p>		
7	1652313	741162	<p>RAO & RAO.</p> <p>&</p> <p>W. S. KANE & CO.</p>	<p>N. SATYAVATHI</p> <p>&</p> <p>TILAKNAGAR INDUSTRIES LTD</p>		
8	1677267	740915	<p>C. DANIEL & GLADYS.</p> <p>&</p> <p>VISHESH & ASSOCIATES.</p>	<p>TRIGENESIS LIFESCIENCE PVT. LTD.,</p> <p>&</p> <p>ALKEM LABORATORIES LIMITED</p>		
9	1679173	740914	<p>C. DANIEL & GLADYS.</p> <p>&</p> <p>VISHESH & ASSOCIATES.</p>	<p>TRIGENESIS LIFESCIENCE PVT. LTD.,</p> <p>&</p> <p>ALKEM LABORATORIES LIMITED</p>		
10	1675941	740917	<p>S R PARATH KUMAR</p> <p>&</p> <p>VISHESH & ASSOCIATES.</p>	<p>B.B. MOHAN KUMAR</p> <p>&</p> <p>ALKEM LABORATORIES LIMITED</p>		



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	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1046590	720918	L.R.SWAMI CO & KRISHNA AND SAURASTRI ASSOCIATES	COROMANDEL INTERNATIONAL LIMITED & GODAVARI BIOREFINERIES LIMITED		
2	1046586	720917	L.R.SWAMI CO & KRISHNA AND SAURASTRI ASSOCIATES	COROMANDEL INTERNATIONAL LIMITED & GODAVARI BIOREFINERIES LIMITED		
3	1431872	723115	SUJA S NAIR	M.SARDARMAL CHORDIA & NABROS PHARMA PVT.LTD		
4	942287	718972	MOHAN ASSOCIATES & R.K.DEWAN AND CO	NAGARJUNA AGRICHEM LIMITED & INDOFIL CHEMICALS CO		
5	1046588	720915	MOHAN ASSOICATES & KRISHNA AND SAURASTRI ASSOCIATES LLP	COROMANDEL INTERNATIONAL LIMITED & GODAVARI BIOREFINERIES LIMITED		
6	1445933	724391	GAURAV AND PARTNERS & MADAMSER AND CO	HMT WATCHERS LTD & PREETI MARKETING		
7	1606238	740888	SHILPA GUPTA & R.K.DEWAN AND CO	K.K.VIJAYAN & EUROTECH DESIGN SYSTEMS PVT.LTD		
8	1046589	720916	L.R.SWAMI CO & KRISHNA AND SAURASTRI ASSOCIATES LLP	COROMANDEL INTERNATIONAL LIMITED & GODAVARI BIOREFINERIES LIMITED		

9	1185035	729825	PERUMBULAVIL RADHAKRISHNAN & ANAND AND ANAND	ASHIQUE EXPORTS PVT.LTD & HINDUSTAN UNILEVER LIMITED		
10	942287	720024	MOHAN ASSOICATES & Y.J. TRIVEDI AND CO	NAGARJUNA AGRICHEM LIMITED & MEGHMANI ORGANICS LIMITED		
11	1455200	729025	R.V.R.ASSOCIATES & R.K.DEWAN AND CO	SUNIL GUPTAA & GODREJ SARA LEE LTD		



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**OPPOSITION CAUSE LIST FOR HEARING DATED 30/11/2022
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	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1466012	724032	G.RAMJI, ADV & DEPENNING & DEPENNING	ZAFODO PHARMACEUTICALS PVT LTD & RADO UHREN AG		
2	1447873	723983	ASHOK KUMAR J. DAGA, ADV & R.K.DEWAN & CO	KISHORE KUMAR & NATURO FOOD AND FRUIT PRODUCTS PVT LTD		
3	1360724	721428	VSOLVE INTELEXIS & SAIKRISHNA & ASSOCIATES	R. KRISHNAVENI & GLOBUS STORES PRIVATE LIMITED		
4	1512502	721584	DASWANI & DASWANI & TRADE MARK REGISTRATION BUREAU	PAWAN KUMAR DHELIA & DEOKI HOSIERY FACTORY		
5	1465267	721555	R.V.R. ASSOCIATES & Y.J.TRIVEDI & CO	ANIL MANGAM & JIVRAJ TEA LTD		
6	1517632	728059	KOCHHAR & CO & DASWANI & DASWANI	BIGSTAR G SERVICES PVT LTD & CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED		